

Annexure-7

Name of the Corporate Debtor: D Thakkar Constructions Pvt. Ltd.

Date of CIRP: 27.03.2019

List of creditors as on: 23.03.2021

List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	(Amount in Rs.)	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee						Whether related party?
1	Asst. Commissioner of Income Tax(TDS)-1 (2), MUMBAI	TDS Wing	NA	08.05.2019	5,70,29,950.00	5,70,29,950	Government Claim	0	0	NO	NO	0	0	-	0	
2	Dept. of State Tax, Govt. of Maharashtra	Satae Tax			5,03,06,485	5,03,06,485	Government Claim	0	0	NO	NO	0	0	-	0	
3	Dy. Commissioner of Sales Tax (E-639) Large Tax Payer Unit-4,	Sales Tax	NA	08.07.2020	55,31,08,971	55,31,08,971	Government Claim	0	0	NO	NO	0	0	-	0	
4	Regional PF Commissioner-II, RO, THANE	EPFO	NA	25.09.2019	13,51,570	13,51,570	Government Claim	0	0	NO	NO	0	0	-	0	
5	Commissioner of GST and Central Excise, Navi Mumbai Commissionerate	GST Dept.	NA	26.11.2020	5,52,42,447	5,52,42,447	Government Claim	0	0	NO	NO	0	0	-	0	
		Total			71,70,39,423.00	71,70,39,423								-		